

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4376
ANSWERED ON:24.04.2000
RIGHT OF VOTING TO NRIS
A.P. JITHENDER REDDY

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have any proposal to provide right of voting to the NRIs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS

(SHRI RAM JETHMALANI)

- (a) : No, Sir.
- (b) : Does not arise.
- (c) : Owing to practical and administrative difficulties it has not been considered feasible to grant voting rights to NRIs.